

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No2
CP(IB)/56(AHM)2022

Order under Section 95 IBC

IN THE MATTER OF:

Tata Capital Financial Services Ltd
V/s
Archana Jagdish Saboo
(Personal Gaurantor)

.....Applicant

.....Respondent

Order delivered on ..04/03/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Advocate, Mr. Dev Shah.
For the Respondent :

ORDER

Issue notice.

None appeared for the applicant.

List the mater for further consideration on 07.04.2022.

At the end of the board, learned counsel for the Applicant, Mr. Dev Shah stated that due to technical issue when the matter was called out, he could not join and request for early date.

List it on 07.03.2022.

-sd-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**